

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 114 of 2016

Dated: 23rd May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:-

Alipurduar Transmission Ltd.

....Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Aniket Prasoon

Counsel for the Respondent (s) :

ORDER

Issue notice to the Respondents returnable on 02.06.2016. Dasti in addition is permitted. List the matter on **02.06.2016**.

(I.J. Kapoor)
Technical Member
mk/jp

(Justice Ranjana P. Desai)
Chairperson